

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.06.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Orders (Speaking to Minutes)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 382 of 2021	Kamal K Singh Vs. Nitin Arora & Anr. With	Mahesh Agarwal	Ranjana Roy Gawai Vineet Kumar-R1 Vandana Garg-R2
2.	Comp. App. (AT) (Ins) No. 383 of 2021	Kamal K Singh Vs. Milan Vasant Sanyasi & Anr. With	Mahesh Agarwal	Ranjana Roy Gawai Vineet Kumar-R1 Vandana Garg-R2
3.	Comp. App. (AT) (Ins) No. 384 of 2021	Kamal K Singh Vs. Dinesh Gupta & Anr.	Mahesh Agarwal	Ranjana Roy Gawai Vineet Kumar-R1 Vandana Garg-R2

For Directions

4.	Comp. App. (AT) (Ins) No. 424 of 2020	National Spot Exchange Ltd. Vs. Anil Kohli, Resolution Professional for Dunar Foods Ltd. & Anr.	Sandeep Bisht	Abhishek Anand Kunal Godhwani Viren Sharma Madhav Nanda-R1
5.	Comp. App. (AT) (Ins) No. 460 of 2020	V N Commercial Corporation Vs. C Srinivasan, Resolution Professional & Ors.	Ashish Rana	Siddharth Jain-R1
6.	Comp. App. (AT) (Ins) No. 856 of 2020	Karix Mobile Pvt. Ltd. Vs. Hungama Digital Media Entertainment Pvt. Ltd.	Iqbal Tahir	Harsh Kaushik
7.	Comp. App. (AT) No. 102 of 2020	Shri Anup Kumar Khemani & Ors. Vs. Balendra Choudhury & Ors. With	Anindita Mitra	Abhinav Hansaria-R3
8.	Comp. App. (AT) No. 103 of 2020	Assam Medical Corporation Pvt. Ltd. Vs. Balendra Choudhury & Ors. With	Abhinav Hansaria	R Jawahar Lal-R1 & R2 Anindita Mitra-R5, R7, R12, R13 & R14

9.	Comp. App. (AT) No. 104 of 2020	Kali Charan Das Trust Vs. Balendra Choudhury & Ors. With	Dhruv Suri	R. Jawahar Lal-R1 & R2 Abhinav Hansaria-R3 Anindita Mitra-R6, R8, R13, R14 & R15
10.	Comp. App. (AT) No. 113 of 2020	Balendra Choudhury & Anr. Vs. Assam Medical Corporation Ltd. & Ors.	R. Jawahar Lal	Abhinav Hansaria-R1
11.	Comp. App. (AT) No. 166 of 2020	Gopal Krishan Vs. Super Cassettes Industries Pvt. Ltd. & Ors.	Rakesh Kumar	Ajay Garg-R1 & R2 Kartikeya Goel

For Admission (Fresh Cases)

12.	Comp. App. (AT) (Ins) No. 392 of 2021	Jayesh Sanghrajka Vs. The Monitoring Agency nominated by the (Committee of Creditors of Ariisto Developers Pvt. Ltd.)	Tishampati Sen	
13.	Comp. App. (AT) (Ins) No. 393 of 2021	Piramal Capital & Houshing Finance Ltd. Vs. Kapil Wadhawan & Ors.	Aayush Mitruka	

For Admission (After Notice)

14.	Comp. App. (AT) (Ins) No. 191 of 2021	Maitreya Doshi, ex-Director of Doshi Holdings Pvt. Ltd. Vs. Anand Rathi Global Finance Ltd. & Anr.	Aslam Ahmed	Smriti Churiwal
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2. Website: www.nclat.nic.in

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar